



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.5299/2020
S.W.P. No.1294/2017

Tuesday, this the 2nd day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Abdul Majeed Doshaba, Aged 56 years
S/o Abdul Khaliq Doshaba
R/o Model Town, Sopore
District Baramulla.

.. Applicant

(Through Mr. M.M. Dar, Advocate)

Versus

1. State of Jammu and Kashmir
Through Commissioner/Secretary to Government
Cooperative Department
Civil Secretariat, Srinagar/Jammu.
2. Registrar
Cooperative Societies,
Kashmir-Srinagar.
3. Deputy Registrar
Cooperative Societies, Baramulla
(Administrator Marketing Society, Sopore).
4. Assistant Registrar
Cooperative Societies
Headquarter Baramulla.
5. Assistant Registrar
Cooperative Societies, Block Sopore
(Administrator Sopore Transport Workers
Cooperative Societies Limited Sopore).
6. Tariq Ahmad Sheikh
S/o Abdul Ahad Sheikh
R/o Sheeri, Baramulla
Posted as Dy. Registrar
Cooperative Societies Baramulla.

.. Respondents

(Through Mr. Amit Gupta, Additional Advocate General)

O R D E R (ORAL)**Justice L. Narasimha Reddy:**

This T.A. has arisen out of SWP No. 1294/2017. The subject matter of the SWP was the action taken against the Manager of a Cooperative Marketing Society Limited, Sopore.

2. The matters pertaining to the Cooperative Societies are not within the jurisdiction of the Tribunal. Therefore, the registry is directed to return the file to the Hon'ble High Court.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 2, 2021

/dkm/sd/sunil/jyoti/